152 Written	2 Written Answers to		[RAJYA SABHA]			Unstarred Questions	
1	2	3	4	5	6	7	
26. Uttar Pr	adesh	368618	173341	181.250	85.232	195277	
27. Uttarakł	nand	20003	15646	200.351	156.711	4357	
28. West Be	engal	77047	55159	84.238	60.307	21888	
29. A and N	I Islands	4424	3647	994.157	819.551	777	
30. Chandig	arh	7873	7308	678.122	629.457	565	
31. D and N	l Haveli	325	280	110.922	95.563	45	
32. Daman	and Diu	351	257	169.565	124.155	94	
33. Delhi		81468	75169	427.721	394.650	6299	
34. Lakshad	weep	349	296	471.622	400.000	53	
35. Puduche	erry	3952	2637	346.363	231.113	1315	
All Ind	θĪΑ	2124596	1585117	176.187	131.450	539479	

Rise in terrorist attacks

1467. SHRI Y.S. CHOWDARY : Will the Ministe of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that terrorist attacks are on the rise across the country;

(b) if so, the details thereof and the reasons therefor;

(c) the details of persons (civilian/forces) killed during the last three years; and

(d) the steps taken/being taken by Government to stop terrorist attacks across the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH) : (a) No, Sir.

(b) Does not arise.

(c) The details of terrorist attack, persons killed (civilian/force) during the last three years is in the Statement (*See* below).

Written Answers to

Law and Order and Police is a State subject, therefore, the primary (d) responsibility to address these remains with the State Government. Combating terrorism, however, is a shared responsibility considering its implication on internal security. The Government of India has been assisting the State Governments to modernize their Police forces through the Modernization of State Police Force Scheme. In order to deal with the menace of extremism and terrorism the Government of India have taken various measures which, inter-alia, include augmenting the strength of Central Armed Police Forces; establishment of NSG hubs at Chennai, Kolkata, Hyderabad and Mumbai; empowerment of DG, NSG to requisition aircraft for movement of NSG personnel in the event of any emergency; strengthening and reorganizing of Multi-Agency Centre to enable it to function on 24x7 basis for real time collation and sharing of intelligence with other intelligence and security agencies; tighter immigration control; effective border management through round the clock surveillance and patrolling on the borders; establishment of observation posts, border fencing, flood lighting, deployment of modem and hi-tech surveillance equipment; upgradation of Intelligence setup; and coastal security. The Unlawful Activities (Prevention) Act, 1967 has been amended and notified in 2008 and 2012 to strengthen the punitive measures to combat terrorism. The National Investigation agency has been constituted under the National Investigation Agency Act, 2008 to investigate and prosecute offences under the Acts specified in the Schedule. As a part of steps to counter terrorist threats, the National Intelligence Grid (NATGRID) has been created. The Prevention of Money Laundering Act has been amended in 2009 to inter alia, include certain offences under the Unlawful Activities (Prevention) Act, as predicate offence. Further, the Government continues to raise the issues of Cross-Border Terrorism in all its aspects including its financing on various multi-lateral and bilateral fora.

Statement

Details of terrorist attack, persons killed (civilian/force) during last 3 years

Sl.N	lo. Incidents	Persons killed	Persons
		(civilian/SFs)	injured
1	2	3	4
1.	16.10.2009 : Bomb blast in Margao, Goa	2	Nil

Unstarred Questions

1	2	3	4
2.	13.02.2010 : Bomb blast at German Bakery, Pune	17	64
3.	29.3.2010 : Bomb Blast at Mehrauli, New Delhi.	Nil	Nil
4.	17.04.2010 : Bomb blasts, at M.C./Chinnaswamy Cricket Stadium, Bengaluru	Nil	20
5.	19.09.2010 : Firing and bomb blast near Jama Masjid, Delhi	Nil	2 in firing incident
6.	07.12.2010 : Bomb blast at Sheetla Ghat, Varanasi, UP	2	20
7.	25.05.2011 : Bomb blast in parking place outside High Court, New Delhi	Nil	Nil
8.	13.07.2011 : Serial bomb blasts in Mumbai	27	127
9.	7.9.2011 : Bomb Blast at Delhi High Court	15	67
10.	13.02.2012 : Blast in a Car of Embassy of Israel	Nil	4
11.	01.08.2012 : Serial Bomb Blast in Pune	Nil	1
12	21.02.2013 Twin Bomb Blast in Hyderabad	17	123
13.	17.04.2013 Bomb Blast in Bengaluru	Nil	16
14	07.07.2013 Bomb Blasts in Bodh Gaya	Nil	2
15	27.10.2013 Serial Bomb Blasts in Patna	6	89

Suicide by policemen in the country

1468. SHRI RAJKUMAR DHOOT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Maharashtra tops in suicides by policemen in comparison to other States in the country;

(b) if so, the details thereof; and

(c) the remedial measures Government proposes to take to prevent suicide by policemen in the country?